

FORM G (Version-4)
INVITATION FOR EXPRESSION OF INTEREST FOR
PROGRESSIVE METERS PRIVATE LIMITED
OPERATING IN MANUFACTURE OF ELECTRIC METERS
AT JAIPUR AND DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Progressive Meters Private Limited CIN: U33111WB2013PTC197828 PAN: AAHCP4036H
2.	Address of the registered office	Flat No. 2C, 2nd Floor, Urvashi Apartments, 3 Hungerford Street, Kolkata-700017, West Bengal, India.
3.	URL of website	https://bit.ly/3WKWB8W
4.	Details of place where majority of fixed assets are located	Plot No- J-394,395, RIICO Industrial area, Sitapura, Near Chitarala Circle, Jaipur, Rajasthan- 302022.
5.	Installed capacity of main products/ services	Factory not in existence.
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact at: progressivemeters.sipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please contact at: progressivemeters.sipl@gmail.com
10.	Last date for receipt of expression of interest	18/03/2023
11.	Date of issue of provisional list of prospective resolution applicants	28/03/2023
12.	Last date for submission of objections to provisional list	02/04/2023
13.	Process email id to submit EOI	progressivemeters.sipl@gmail.com

Sd/-

Mr. Anup Kumar Singh
Resolution Professional

IBBI Regn No.:-IBBI/PA-001/IP-P00153/2017-2018/10322

For Progressive Meters Private Limited- Under CIRP

Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,
Deshopriya Park, Kolkata - 700029

Date – 17/02/2023

Place – Kolkata


ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/PA-001/IP-P00153/
2017-2018/10322



RELIGARE
FINANCIAL EXPRESS

RELIGARE ENTERPRISES LIMITED
 Regd. Office: 1407, 14th Floor, Orange Tower, 43,
 Nehru Place, New Delhi-110019
 Phone:- 91-11-4472-1676

Website: www.religare.com; email: investor@religare.com

CHIN LAYALTY SERVICES PRIVATE LIMITED

POSTAL BALLOT NOTICE TO MEMBERS & UPDATION OF EMAIL ADDRESSES OF SHAREHOLDERS

Members are hereby informed that pursuant to the provisions of Section 110 of the Companies Act, 2013 read with Rule 19 of the Companies (Management and Administration) Rules, 2014, Secretarial Standards – II issued by the Institute of Company Secretaries of India on General Meetings and in terms of the General Circular No.147/2020 dated 30th April 2020 and General Circular No.17/2020 dated 13th April 2020 read with General Circular No. 03/2020 dated 5th May 2022 read with General Circular No. 04/2022 dated 28th December 2022 the “MC Circular”, the Company is initiating the Postal Ballot for obtaining the approval of the Shareholders in relation to the below mentioned resolution:

- Appointment of Mrs. Preem Madan (DIN: 08384464) as Non-Executive Independent Director of the Company for a period of 5 consecutive years.

In compliance with the requirements of the MCA Circular, the hard copy of Postal Ballot Notice and pre-paid business reply envelope will not be sent to the shareholders and shareholders are requested to communicate their assent or dissent through the remote e-voting system only.

The Company will send Postal Ballot Notice by email to all its shareholders, whose names appear on the Register of Members of Beneficial Owners as record holders with the Depository National Securities Depository Limited (“NSDL” / Central Depository Services (India) Limited (“CDSL”) as on Friday, February 17, 2023 (hereinafter called as “Cut-off Date”) and who have registered their email addresses with the Company or depository / depository participants and the communication of assent or dissent of the members will only take place through the remote e-voting system. For this purpose, the Company has entered into an arrangement with KFin Technologies Limited (“KFinTech”) for facilitating remote e-voting to enable the shareholders to cast their votes electronically instead of physical mode. E-voting will commence from Wednesday, February 22, 2023 (10:00 A.M. IST) to Thursday, March 23, 2023 (5:00 P.M. IST) and e-voting shall not be allowed beyond the said date and time. The Postal Ballot Notice will also be placed on the website of the Company i.e. www.religare.com and also on the website of the KFinTech at <https://evoting.kfintech.com>

Therefore, those shareholders who have not yet registered their email address are requested to get their email addresses registered in respect of electronic holdings with the Depository through the concerned Depository Participants (i.e. NSDL & CDSL) and in respect of physical holdings with the Company's Registrar and Share Transfer Agent, KFin Technologies Limited, Securities Tower B, Plot No. 1, Goddubail, Financial District, Nanaknagar, Hyderabad-500032. The Company will be able to send all future communications including but not limited to Annual Reports etc. also on said email addresses.

Member holding the shares in physical and demat form who have not registered / updated their e-mail addresses with the Company / RTA or with the respective Depository / Participants can temporarily get their email ID registered/updated with RTA by using link <https://rti.kfintech.com/client/register/annual/rti/register.aspx> and follow the registration process as guided thereafter or alternatively member may send an email request at the email id enwardrisky@kfintech.com along with scanned copy of the signed request letter providing the email address, mobile number, self-attested PAN copy and Client Master copy in case of electronic folio and copy of Share Certificate in case of physical folio to receive the Notice of the Postal Ballot, through email and for remote e-voting thereon.

For permanent registration/ updation of the email addresses, members may send the request with the relevant Depository Participant in case of shares held in electronic form and with the Company's Registrar and Share Transfer Agent-Kfintech (RTA) in case of shares held in physical form.

Those shareholders who have already registered their email address are requested to keep their email addresses validated with their Depository Participant (the Company's RTA) to enable servicing of notices / documents / Annual Reports electronically to their email address.

Any member who have any queries/grievances connected with the postal ballot/ e-voting can contact Mr. S V Raju - Corporate Registry, Kfintech Technologies Limited, Silverium Tower B, Plot 31-32, Gachibowli, Financial District, Hyderabad - 500032 at +91 40 67161593 or at 1800 395 4001(Toll Free) or email at enwardrisky@kfintech.com.

By Order of the Board of Directors
For Religare Enterprises Limited
Sd/-
Reema Jayaram
Company Secretary

Date: 17.02.2023
Place: New Delhi

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শিশু মৃত্যুকে কেন্দ্র করে হাসপাতালের
বিরুদ্ধে গাফিলতির অভিযোগ পরিবারের

[illegible][illegible][illegible]

পালন করেন। এতে অভিভাবকদের
একাংশ অসম্মতি প্রকাশ করে এদি

১৩৩৮৩০
 হেতাবাদ জনমানের পাশাপাশি
 প্রকৃতিক প্রসঙ্গের পাশে বহু
 মিলিত আয়ত্তা ওজবের কথিত
 পালন করা হইয়া যমান
 অভিব্যক্তির প্রকাশ তুলি বীরা
 প্রকাশ প্রদান শিক্ষা

সরকারি প্রকল্পে গোটা ব্লক জুড়ে
নানা জায়গায় ক্যাম্প করা হয়।

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Job No.6. KTR/199/57 of 2023]. **SHORT NOTICE**
INVENS QUESTION (N) 2023
Submission Closing Date
20.02.2023 up to 03.03.2023
PM. 2. Name of Work Item
"Provision for Temporal
high speed internet server
during the programme in
connection with
"International Vaccinacur
Day-2023" to be attende
by VIP at Deshapriya Pa
Kolkata on 21st Febua
2023 [Second Inter
Feed] (Job No. KTR/199
200 of 22-23]. **SHORT**
NOTICE INVITING
NOTATION (N) 175/K
of 22-23].
Submission Closing
20.02.2023 up to 03.03.2023
PM. 2. Name of Work Item
Addendum if issued will
be available only on websi
Sd/- Executive Engineer
PWD, Kolkata II Division

CORRIGENDUM

This is to inform you that the date of online bid submission of Tender/15 th CF (Iled)/2022-23, Dated: 08/02/2023, Tender ID: 2023_ZPHD 467862-1, is extended to 17-02-2023 from 15-02-2023 and Date of opening is extended to 20-02-2023 at 17:30 hrs. Other details will remain unchanged.

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